

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

REVIEW PETITION NO.: 4/96 IN O.A. NO.: 141/93.

Dated, this 28/8, the day of August, 1996.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).

HON'BLE SHRI M. R. KOLHATKAR, MEMBER (A).

Smt. Padma Jagdale & Anr. ... Applicants

VERSUS

Union Of India & Others ... Respondents.

Tribunal's Order by circulation :

In this Review Petition the petitioners are seeking review of the judgement dated 14.03.1996.

2. On the basis of Railway Board's letter dated 11.07.1979, the Senior Clerks in the grade of Rs. 330-560 attending the work of more complex and important matters are granted special pay of Rs. 35/- per month provided that the total number of such posts should be limited to 10% of the posts of Clerk Grade-I in the pay scale of Rs. 330-560/-. Admittedly, the applicant at the time of promotion did not come within the 10% quota available, thereby, he could not be given the benefit.

3. In this R.P. the applicant did not bring out any new facts nor pointed out any error crept in the judgement. In the result, the R.P. is not maintainable and thus dismissed.

M.R.Kolhatkar

(M. R. KOLHATKAR)
MEMBER (A).

B.S.Hegde

(B. S. HEGDE)
MEMBER (J).